

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 113

CP / 112(CH)2023

IN THE MATTER OF:

We Founder Circle Private Limited ...

Petitioner

Versus

Chillpill Venture Private Limited ...

Respondent

Under Section:71 (10)

Order delivered on 19.07.2024

Due to non-availability of Sh. Umesh Kumar Shukla, Hon'ble Member (Technical)-on the medical grounds, the present matter is re-notified to 13.08.2024.

Sd/-

Court Officer